

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/247/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bhattacharjee,  
District & Sessions Judge,  
Karimganj, Assam.

Dated Guwahati the 12<sup>th</sup> January, 2021.

Sub: **Vehicle permission.**

Ref:- Your letter No.JKD/2021/171, dtd 11.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj regarding his prayer for permission to use his official vehicle to visit his home at Hailakandi during the Magh Bihu vacation, at your level.

Yours faithfully,

Sdt

**JT.REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-205/2013/248-<sup>249</sup>/A, dated 12.1.2021

Copy to:

1. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj.
2. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR(VIGILANCE)**

*Ratan*